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(A) OA-686/96

Serial No. of Order	Date of Order	Order with Signature
..1	24.9.96	<p>within a period of four weeks thereafter.</p> <p>Till the representation is disposed of the order of transfer dated 30.8.1996 as per Annexure-4 to the Original Application transferring the applicant from Khurda to Bandamunda is stayed.</p> <p>The Original Application is disposed of with the above direction.</p> <p>Hand over a copy of the order to the petitioner's counsel.</p> <p><i>Harasimhasan</i> MEMBER (ADMINISTRATIVE)</p>
2	23.12.96	<p>Misc. Application 681/96, it is submitted by Shri A.K. Rath, is not pressed. The same is dismissed and disposed of accordingly.</p> <p><i>Harasimhasan</i> MEMBER (ADMINISTRATIVE)</p>

Free copy of the order dt. 24.9.96 may be handed over to the applicant's counsel.

*Pat*  
25/9/96  
25.09.96.  
S.O

Received at 24/12/96 on behalf of B.L.N. Singh  
*Pat*  
25/9/96

Free copy of the order with O.A. copy may be sent to all respondents by regd. post.

*Pat*  
22/12  
S.O

M.A. 681/96 for extension of time to comply order dt. 24.9.96.

*Pat*  
13 bench